



814  
भारत सरकार

GOVERNMENT OF INDIA  
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE  
क्षेत्रीय कार्यालय, चंडीगढ़ / Regional Office, Chandigarh



F. No.: 1-12/2024/Misc./Env/eFile



Dated: 03/07/2024

To

The Hon'ble Mr. Justice Prakash Shrivastava,  
National Green Tribunal (PB),  
Faridkot House, Copernicus Marg,  
Near India Gate, New Delhi- 110001  
Email: [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in)

**Sub: Joint inspection in the matter in OA No. 246/2024 News item titled "Gurdaspur Video of illegal sand mining goes viral probe on" appearing in Babushahi dated 07.02.2024 - reg.**

Ref.: Hon'ble NGT(PB) order dated 22.05.2024.

Sir,

With reference to Hon'ble NGT(PB) order dated 22.05.2024 on the subject cited above, please find enclosed herewith the joint Committee Report for the News Item titled Gurdaspur Video of Illegal sand mining goes viral probe on appearing in Babushahi dated 07.02.2024 for further necessary action.

Encls: As Above

Yours faithfully,

(Dr. K Muthamizh Selvan)  
Addl. Director /Scientist 'E'

**Committee Report for the News Item titled Gurdaspur Video of Illegal sand mining goes viral probe on appearing in Babushahi dated 07.02.2024.**

The Hon'ble NGT Principal Bench, New Delhi exercising the *Suo Motu* Power in the OA No 246 /2024 titled News Item titled Gurdaspur Video of Illegal sand mining goes viral probe on appearing in Babushahi dated 07.02.2024, order dated 22.05.2024 had constituted a committee comprising of the representative of the Member Secretary, Central Pollution Control Board (CPCB) and RO, Ministry of Environment, Forest and Climate Change (MoEF & CC). The Committee will visit the site, ascertain the correct position on the spot and submit the report. **The order is annexed as Annexure 1**

The Committee had inspected the site on 25.06.2024 and interacted with Sanjeev Sharma, SDO Canal Department, Mr. Gagandeep, JE, Mining Department and local villagers and *Sarpanch*. As reported by the SDO, the Canal Department was undertaken repairing work as requested by the villagers as this spot frequently erode during high water release. **The request by the villagers is annexed as Annexure 2.**

At the time of site visit, the committee taken feedback from local villages Sarpanch's Sh. Raman Kumar (Sarpanch of Village Gazikot) and Sh. Sahib Singh (Sarpanch of village Dhariwal khichian), Tehsil Dinanagar, District Gurdaspur

(Punjab) and informed that there was no mining activities carried out at the site in question and there was only repair work of Upper Bari Doab Canal (UBDC) bank at area in village Dhariwal khichian was carried out by the Department through the MNRGEA labour.

The canal department was carried out the repairing work under MGNREGA workers at main line UBDC, village Dhariwal Khichian. JCB Machine was used to dig out the sand which was filled in EC bags by the MGNREGA workers. The SDO stated that he has issued order to execute the repairing work in the eroded bank of the Upper Bari Doab Canal (UBDC) UBDC canal. **The work order issued to JE is annexure to Annexure 3.**

JCB was seized by the police based on the viral video of social media, however it was released upon request by the canal department. **The Police report is annexed as Annexure 4.** The official from the mining department had also confirmed that there was no mining in the area as stated in the viral video. **The mining department statement is annexed as Annexure 5.**

Photographes taken during Site visit on 25.06.2024



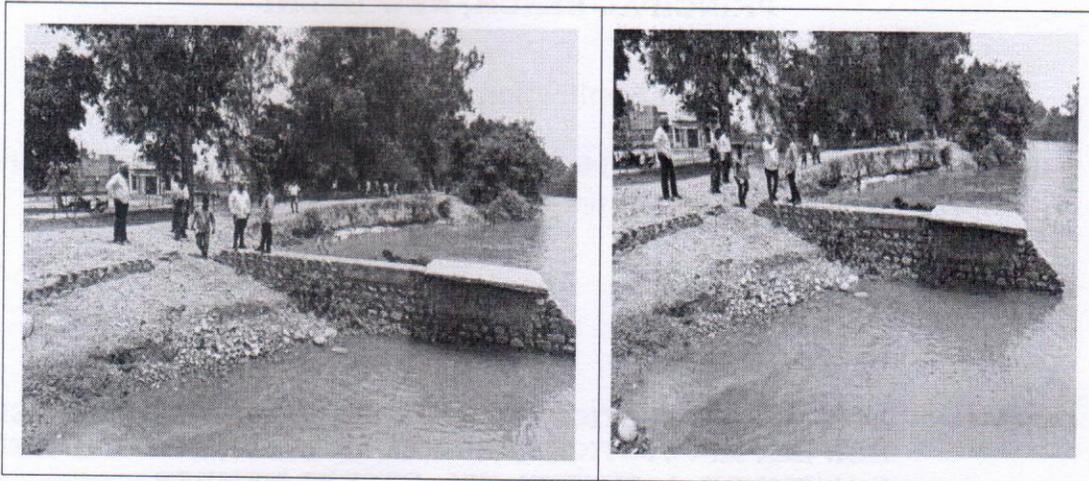
View of repair of UBDC canal



View of placing Empty cement bags filled with sand/soil along the bank of canal



Photographes of Committee Members at site



Figures: Present status of the spot mentioned in the viral video.

**Joint Committee:** (As per order of the Hon'ble NGT Principal Bench, New Delhi dated 22.05.2024)

Name & Designation	Organizations /Institutes / Departments	Signature
Dr.K.Muthamizh Selvan, Scientist 'E'	Regional Office , Ministry of Environment, Forest and Climate Change (MoEF&CC), Chandigarh	<i>Jagde'sh</i>
Sh. J.P.Meena, Scientist-'D'	Central Pollution Control Board, Regional Directorate, Chandigarh.	K MUTHAMIZH SELVAN

Digitally signed by K.MUTHAMIZ SELVAN  
DN: cn=K.MUTHAMIZH SELVAN, o=MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE, ou=Regional Office, Chandigarh, email=kselvan@gov.in  
Date: 2024.05.23 15:31:58 +05'3

Item No. 18

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 246/2024

News item titled "Gurdaspur Video of illegal sand mining goes viral probe on" appearing in Babushahi dated 07.02.2024

Date of hearing: 22.05.2024

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON  
HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER  
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Respondent: Ms. Richa Kapoor, Mr. Kunal Anand & Ms. Atika Singh, Advs. for Punjab  
PCB  
Mr. Shariq Ahmed, Adv. for MoEF & CC (R - 3)  
Ms. Suman Arora, Adv. for CPCB  
Ms. Baani Khanna, Mr. Robin Singh & Mr. Vasu Kalra, Advs. for R-4 & 5

**ORDER**

1. In this original application, the Tribunal exercising the *suo motu* power is examining the illegal extraction of sand from Upper Bari Doab Canal near Gurdaspur, Punjab with the help of JCB and trolley.

2. A report by Deputy Commissioner, Gurdaspur has been filed taking the stand that no such illegal sand mining has been done, but it was only the scheduled work to pave the bank of canal.

3. To ascertain the correct position, we form a Committee comprising of the representative of the Member Secretary, Central Pollution Control Board (CPCB) and RO, Ministry of Environment, Forest and Climate Change (MoEF&CC), Chandigarh, who will act as coordinating agency. The Committee will visit the site, ascertain the correct position on the spot and submit report before the Tribunal within 8 weeks by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

4. CPCB and MoEF&CC have filed their response but nothing material has been reflected therein on merit.
5. List on 10.09.2024.
6. A copy of this order be forwarded to Member Secretary, CPCB and MoEF&CC by e-mail for compliance.

Prakash Shrivastava, CP

Arun Kumar Tyagi, JM

Dr. A. Senthil Vel, EM

May 22, 2024  
Original Application No. 246/2024  
DV

ਸਦੀ ਪ੍ਰਦਾ,

ਪ੍ਰੋ. ਮੁਖ ਮੁਖੀ  
ਸੂਬਾਈ ਡਿਵੀਜ਼ਨ  
ਗੁਰਦਾਸਪੁਰ

ਸਿਰ - ਸੂਬਾਈ ਡਿਵੀਜ਼ਨ ਪਿੰਡ ਦੇ ਸਮੁੱਚੇ ਖਾਸ ਹਿੱਸੇ ਦੀ  
ਬਾਰਡ ਪ੍ਰਤੀ 2024 ਚੋਣ

ਸ਼੍ਰੀ ਮਾਮੀ ਜੀ,

ਬੰਦੋਬਸਤੀ 'ਤੇ ਮਾਮੀ ਪਹਿਲਾਂ ਦੀ ਹੋ ਕਰਕੇ ਕਮਰੇ ਦੇ ਉੱਚੇ ਹਿੱਸੇ ਵਿੱਚ ਪਿੰਡ ਸਰਕਾਰ ਪਹਿਲਾਂ ਦੇ ਕਾਰਜਾਂ ਲਈ ਕਮਰੇ ਵਰਤਣ ਅਤੇ ਹੋਰ ਕੰਮਾਂ ਲਈ 'ਤੇ ਇਹਨਾਂ ਕਮਰੇ ਪਿੰਡ ਦੇ ਕਾਰਜਾਂ ਲਈ ਵੀ ਪੜ੍ਹੀ ਹੋਈ ਹੋਣ ਨਾਲ ਬਹੁਤ ਸਮੱਸਿਆਵਾਂ ਹੋ ਰਹੀਆਂ ਹਨ ਅਤੇ ਮੁੱਖ ਤੌਰ 'ਤੇ ਪਿੰਡ ਦੇ ਕਾਰਜਾਂ ਲਈ ਵਰਤਣ ਲਈ ਕਮਰੇ ਦੀ ਵਰਤੋਂ ਕਰਨੀ ਪਵੇਗੀ ਜਿਸ ਨਾਲ ਮੁੱਖ ਤੌਰ 'ਤੇ ਪਿੰਡ ਦੇ ਕਾਰਜਾਂ ਲਈ ਵਰਤਣ ਲਈ ਕਮਰੇ ਦੀ ਵਰਤੋਂ ਕਰਨੀ ਪਵੇਗੀ ਜਿਸ ਨਾਲ ਮੁੱਖ ਤੌਰ 'ਤੇ ਪਿੰਡ ਦੇ ਕਾਰਜਾਂ ਲਈ ਵਰਤਣ ਲਈ ਕਮਰੇ ਦੀ ਵਰਤੋਂ ਕਰਨੀ ਪਵੇਗੀ

ਜਿਸ ਨਾਲ ਮੁੱਖ ਤੌਰ 'ਤੇ ਪਿੰਡ ਦੇ ਕਾਰਜਾਂ ਲਈ ਵਰਤਣ ਲਈ ਕਮਰੇ ਦੀ ਵਰਤੋਂ ਕਰਨੀ ਪਵੇਗੀ ਜਿਸ ਨਾਲ ਮੁੱਖ ਤੌਰ 'ਤੇ ਪਿੰਡ ਦੇ ਕਾਰਜਾਂ ਲਈ ਵਰਤਣ ਲਈ ਕਮਰੇ ਦੀ ਵਰਤੋਂ ਕਰਨੀ ਪਵੇਗੀ

ਪਿੰਡ ਸਰਕਾਰ

ਮਿਤੀ 03-02-2024

ਸਹਿਮਤ

*(Signature)*

ਪ੍ਰੋ. ਮੁਖ ਮੁਖੀ ਸੂਬਾਈ ਡਿਵੀਜ਼ਨ

ਸੂਬਾਈ ਡਿਵੀਜ਼ਨ  
ਗੁਰਦਾਸਪੁਰ

ਸੂਬਾਈ ਡਿਵੀਜ਼ਨ ਆਫ ਗਰਾਊਂਡ ਵਾਟਰ  
ਗੁਰਦਾਸਪੁਰ 655  
ਫੋਨ: 9814737575

Sukhinder

ਮੁਖਿਯ ਮੁਖੀ

ਗੁਰਦਾਸਪੁਰ

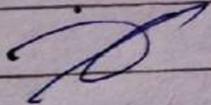
Accepted

*(Signature)*

Executive Engineer / Gurdaspur  
Canal & Ground Water Division  
WRD, Punjab

18  
04/02/24 SDO TABM J.E. 88P ✓

जैस खादीर पिंडु पागीदाव पिंडीपां डे नं पाग  
घडिपा उडिपा डे डिन डे सडेगा रेचड रगा  
रे डिन डी मपकेचडिग रडदाडी नाई डं डि पाग  
डुग सा ह्ये लडे रिमे डी डगुं रा नाडी। माडी  
रुमार सा डे।



ਪੁਲਿਸ ਵਿਭਾਗਜਿਲਾ ਗੁਰਦਾਸਪੁਰ।

ਵਿਸ਼ਾ:-

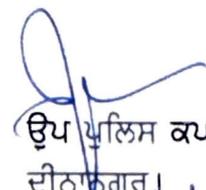
**Notice of hearing in Suo Motu in re: News item appearing in Babushahi dated 07.02.2024 07.02.2024 entitled "Gurdaspur video of illegal sand mining goes viral, probe on".**

**ਬਾ ਹਵਾਲਾ ਪੱਤਰ ਨੰਬਰ 6992-ਐਮ ਮਿਤੀ 06.03.2024 ਦੇ ਸਬੰਧ ਵਿੱਚ।**

ਸ਼੍ਰੀਮਾਨ ਜੀ,

ਉਪਰੋਕਤ ਹਵਾਲਾ ਅਧੀਨ ਪੱਤਰ ਸਬੰਧੀ ਰਿਪੋਰਟ ਮੁੱਖ ਅਫਸਰ ਥਾਣਾ ਪੁਰਾਣਾ ਸ਼ਾਲਾ ਤੋਂ ਹਾਸਲ ਕੀਤੀ ਗਈ ਹੈ ਜੋ ਪਾਇਆ ਗਿਆ ਹੈ ਕਿ ਮਿਤੀ 06.02.2024 ਨੂੰ ਪਿੰਡ ਧਾਰੀਵਾਲ ਖਿੱਚੀਆ ਵਿਖੇ ਅੱਪਰ ਬਾਰੀ ਦੁਆਬ ਨਹਿਰ ਧਾਰੀਵਾਲ ਖਿੱਚੀਆਂ ਮਾਈਨਿੰਗ ਹੋਣ ਸਬੰਧੀ ਵੀਡੀਓ ਸੋਸਲ ਮੀਡੀਆ ਪਰ ਵਾਇਰਲ ਹੋਣ ਤੇ ਉਸ ਸਮੇਂ ਤਾਇਨਾਤ ਐਸ.ਆਈ ਕਰਿਸਮਾ, ਮੁੱਖ ਅਫਸਰ ਥਾਣਾ ਪੁਰਾਣਾ ਸ਼ਾਲਾ ਵੱਲੋਂ ਮੋਕਾ ਪਰ ਪੁੱਜ ਕੇ ਜੇ.ਸੀ.ਬੀ ਮਸੀਨ ਨੂੰ ਕਬਜ਼ਾ ਪੁਲਿਸ ਵਿੱਚ ਲਿਆ ਗਿਆ ਸੀ ਅਤੇ ਮੋਕਾ ਪਰ ਵੀਡੀਓ ਵੀ ਬਣਾਈ ਗਈ ਸੀ। ਉਸ ਉਪਰੰਤ ਸਾਜਨ ਸ਼ਰਮਾ ਐਸ.ਡੀ.ਓ ਯੂ.ਬੀ.ਡੀ.ਸੀ ਕਨਾਲ ਗੁਰਦਾਸਪੁਰ ਵੱਲੋਂ ਪੱਤਰ ਨੰਬਰ 04/ਸਪੈਸਲ ਮਿਤੀ 06.02.2024 ਰਾਹੀਂ ਸੂਚਿਤ ਕੀਤਾ ਗਿਆ ਕਿ "ਕਿ ਇਸ ਮੰਡਲ ਅਧੀਨ ਪੈਂਦੀ ਅਪਰ ਬਾਰੀ ਦੁਆਬ ਨਹਿਰ ਜੋ ਕਿ ਪਿੰਡ ਧਾਰੀਵਾਲ ਖਿੱਚੀਆ ਵਿੱਚੋਂ ਲੰਘਦੀ ਹੈ, ਅੱਜ ਮਿਤੀ 06.02.2024 ਸਮਾਂ ਦੁਪਹਿਰ 02 ਵਜੇ ਪਿੰਡ ਧਾਰੀਵਾਲ ਖਿੱਚੀਆਂ ਵਿਖੇ ਨਹਿਰ ਦੀ ਪਟੜੀ ਦੀ ਮੁਰੰਮਤ ਕੀਤੀ ਜਾ ਰਹੀ ਸੀ, ਪਿੰਡ ਦੇ ਵਸਨੀਕਾਂ ਵੱਲੋਂ ਲਗਾਤਾਰ ਇਸ ਬਾਬਤ ਸਿਕਾਇਤ ਪ੍ਰਾਪਤ ਹੋ ਰਹੀ ਸੀ ਕਿ ਇਸ ਬਾਰੇ ਨੂੰ ਰਿਪੋਅਰ ਕਰਕੇ ਠੀਕ ਕੀਤਾ ਜਾਵੇ ਤਾਂ ਜੋ ਕੋਈ ਅਣਸੁਖਾਂਵੀਂ ਘਟਨਾ ਨਾ ਵਾਪਰੇ। ਜਿਸ ਬਾਰੇ ਆਪ ਨੂੰ ਗਲਤ ਸੂਚਨਾ ਕਿਸੇ ਸਰਾਰਤੀ ਅਨਸਰ ਵੱਲੋਂ ਦਿਤੀ ਗਈ ਹੈ ਕਿ ਮਾਈਨਿੰਗ ਹੋ ਰਹੀ ਹੈ। ਇਸ ਬਾਰੇ ਆਪ ਨੂੰ ਲਿਖਿਆ ਜਾਂਦਾ ਹੈ ਕਿ ਇਥੇ ਸਿਰਫ ਨਹਿਰ ਦੀ ਪਟੜੀ ਦੀ ਰਿਪੋਅਰ ਦਾ ਕੰਮ ਚਲ ਰਿਹਾ ਹੈ ਅਤੇ ਕੋਈ ਨਜਾਇਜ ਮਾਈਨਿੰਗ ਨਹੀਂ ਹੋ ਰਹੀ ਹੈ, ਇਸ ਲਈ ਇਸ ਰਿਪੋਅਰ ਦੇ ਕੰਮ ਨੂੰ ਚਲਣ ਦਿੱਤਾ ਜਾਵੇ"। (ਕਾਪੀ ਨਾਲ ਲਫ ਹੈ) ਜੋ ਨਜਾਇਜ ਮਾਈਨਿੰਗ ਹੋਣ ਸਬੰਧੀ ਕੋਈ ਵੀ ਗੱਲ ਸਾਹਮਣੇ ਨਾ ਆਉਣ ਤੇ ਮੁੱਖ ਅਫਸਰ ਥਾਣਾ ਪੁਰਾਣਾ ਸ਼ਾਲਾ ਵੱਲੋਂ ਰਪਟ ਨੰਬਰ 24 ਮਿਤੀ 07.02.2023 (ਰਪਟ ਦੀ ਕਾਪੀ ਨਾਲ ਲਫ ਹੈ) ਦਰਜ ਰੋਜਨਾਮਚਾ ਕੀਤੀ ਗਈ ਅਤੇ ਕਬਜ਼ਾ ਪੁਲਿਸ ਵਿੱਚ ਲਈ ਗਈ ਜੇ.ਸੀ.ਬੀ ਮਸੀਨ ਨੂੰ ਬਲਜੀਤ ਸਿੰਘ ਪੁੱਤਰ ਸੁਖਦੇਵ ਸਿੰਘ ਵਾਸੀ ਗੋਹਤ ਪੋਕਰ ਦੇ ਹਵਾਲੇ ਕੀਤਾ ਗਿਆ।

ਰਿਪੋਰਟ ਪੇਸ ਹੈ ਜੀ।

  
ਉਪ ਪੁਲਿਸ ਕਪਤਾਨ,  
ਦੀਨਾਨਗਰ।  
8/3/24.